

SL. No.11

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 12.06.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1213/2024 in CP(IB) No.678/7/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Lanco Kondapalli Power Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Axis Bank Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Lanco Kondapalli Power Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1213/2024**

**Present:** Ld. Counsel Mr. Kailash Nath for the Applicant.

Ld. Counsel Mr. Sourab Gupta for the Respondents No.1 & 3.

Ld. Counsel Mr. Soma Sekhar Naidu for the Respondent No.2.

Ld. Counsel Mr. Sourab Gupta has taken service on behalf of the Respondents No.1 & 3. Ld. Counsel Mr. Soma Sekhar Naidu has taken service on behalf of the Respondent No.2. For filing of counters, **matter is adjourned to 25.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**